

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition /34/2023
NAME OF THE COMPANY	Costa Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Amaram Shashikala
NAME OF THE RESPONDENT(S)	Costa Projects Pvt Ltd
UNDER SECTION	59

ORDER

Present: Ld. Counsel Ms. Vyshnavi for the Petitioner.

Ld. Counsel Mr. Sachin Sharma on behalf of Mr. Y. Suryanarayana
for the Respondent.

Withdrawal memo has been filed. In view of this, Petition is dismissed as withdrawn with liberty to the Petitioner to approach this Tribunal after the conclusion of the proceedings in OS No.1125/2019 on the file of II Additional District Judge Court, Ranga Reddy. Accordingly, this Company Petition is dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)